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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

06.08.2012

CP 30/2012 (OA No. 01/2012)

Mr. Manish Sharma, Proxy counsel for
Mr. P.K. Sharma, Counsel for applicant.
Mr. Ajay Shukla, Counsel for respondents.

Learned counsel for the respondents submits that the order of this Tribunal dated 10.01.2012 passed in OA No. 01/2012 has been fully complied with by passing a detailed speaking order dated 15.06.2012.

On perusal of the order dated 15.06.2012, we are of the view that the order of this Tribunal dated 10.01.2012 passed in OA No. 01/2012 has been fully complied with. Consequently, the Contempt Petition stands dismissed. Notices issued to the respondents are hereby discharged.

Anil Kumar
(Anil Kumar)

Member (A)

K.S. Rathore
(Justice K.S.Rathore)
Member (J)

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